

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 14.09.2023 (THURSDAY)

COURT OF CHAIRPERSON

(PHYSICAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1340 of 2022	Deputy Commissioner, UTGST, Daman Vs. Rajeev Dhingra IRP for Radha Madhav Corporation Ltd. With	Siddhartha Sinha	Kanishk Khetan
2.	Comp. App. (AT) (Ins) No. 1245 of 2022 & I.A. No. 3809 of 2022	Deputy Commissioner, UTGST, Daman Vs. Shri Rajeev Dhingra IRP of Radha Madhav Corporation Ltd. & Ors. With	Siddharth Sinha	Kanishk Khetan
3.	Comp. App. (AT) (Ins) No. 1262 of 2022 & I.A. No. 3863 of 2022	Crp Infrastructure Pvt. Ltd. Vs. Rajeev Dhingra RP Of Radha Madhav Corporation Ltd. & Ors. With	Shaurya Sahay	Kanishk Khetan
4.	Comp. App. (AT) (Ins) No. 1542 of 2022 & I.A. No. 4849 of 2022 (With Defects)	Assistant Commissioner CGST & Central Excise, Division-IV Daman Commissionerate, Daman Vs. Radha Madhav Corporation Ltd. Through Rajeev Dhingra Resolution Professional	Shiva Lakshmi	Rohit Mathur Anushka Sarkar

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No.1198 of 2023 (With Defects)	Partik Jiyan Suspended Director RITE Developers Pvt. Ltd. Vs. Piramal Capital & Housing Finance Ltd. & Anr.	Prakhar Tandon	Gaurav Juneja Vishnu Sriram Arjit Oswal Soorya. B
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6.	Comp. App. (AT) (Ins) No.1199 of 2023 (With Defects)	Partik Jiyani Suspended Director RITE Developers Pvt. Ltd. Vs. Piramal Capital & Housing Finance Ltd. & Anr.	Prakhar Tandon	Gaurav Juneja
7.	Comp. App. (AT) (Ins) No.1200 of 2023	Engineering Mazdoor Parishad Devas Through Its General Secretary Vs. Teena Saraswat Pandey Resolution Professional of S & H Gears Pvt. Ltd.	Ved Vyas Tripathi	
8.	Comp. App. (AT) (Ins) No.1204 of 2023	Govind Krishnan Muthukumar Vs. ASK Property Investment Advisors Pvt. Ltd. & Ors.	Vishesh Kalra	
9.	Comp. App. (AT) (Ins) No.1205 of 2023 (With Defects)	Abhishek Singh Suspended Director of Manpasand Beverages Ltd. Vs. Bansal Industries & Ors.	Dr. Swaroop George	
10.	Comp. App. (AT) (Ins) No.1209 of 2023 & I.A. No. 4246 of 2023 (With Defects)	Sanjay Pandurang Kalate Suspended director of Evirant Developers Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Ors.	Kushal Bansal	
11.	Comp. App. (AT) (Ins) No.1210 of 2023	Sanjay Kumar Designated Partner of Kapasi Infracon LLP Vs. Gannon Dunkerley & Co. Ltd. & Anr.	Vijay Nai	
12.	Comp. App. (AT) (Ins) No.1211 of 2023 & I.A. No. 4252 of 2023	Maharashtra state Electricity Distribution Company Ltd. Vs. Lavasa Corporation Ltd. & Ors.	Udit Gupta	

02:00 PM

For Hearing

13.	Comp. App. (AT) (Ins) No. 1184 of 2022 & I.A. No. 3573 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr. With	Raghav Kakar	Deep Roy-R1 Tishampati Sen Riddhi Sancheti-R2
14.	Comp. App. (AT) (Ins) No. 1186 of 2022 & I.A. No. 3578 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Raghav Kakar	Deep Roy-R1 Tishampati Sen Riddhi Sancheti-R2

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**